

National Company Law Tribunal

Allahabad Bench

Allahabad

CP No. 1(Ald)/2017

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF
ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW
TRIBUNAL ON 21.04.2017.**

NAME OF THE COMPANY: M/S Shaila Crown (P) Ltd.

SECTION OF THE COMPANIES ACT: u/s 252 of the Companies Act, 2013

Sl. No.	Name	Designation	Representation	Signature
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1.

2.

Order Dated 21.04.2017

CP No. 1(Ald)/2017: M/S Shaila Crown (P) Ltd.

Counsel for both the parties are not available. Matter is adjourned to 2 May, 2017.


H.P. CHATURVEDI, MEMBER-JUDICIAL

Order Dated 21.04.2017